

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

Dated: This the **04th** day of **February** 2020

Misc. Application No. 330/00204 of 2020
In
Original Application No. 330/00147 of 2016

Hon'ble Mr. Justice Bharat Bhushan, Member – J

Smt. Chanda Devi

.....Applicant

By Adv: Shri Santosh Kumar Srivastava

V E R S U S

Union of India and others

.....Respondents

By Adv : Shri Shri D.S. Shukla

O R D E R

Heard Shri Santosh Kumar Srivastava, advocate for the applicant and Shri D.S. Shukla, advocate for the respondents.

2. Learned counsel for the applicant has moved Misc. Withdrawal Application No. 204 of 2020, whereby he has sought withdrawal of OA No. 147 of 2016.

3. In view of above Misc. Withdrawal Application No. 204 of 2020 is allowed. The OA No. 147 of 2016 is dismissed as withdrawn. No costs.

(Justice Bharat Bhushan)
Member – J

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